

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. CPC 71 of 99
(OA 193 of 96)

Date of order : 15.6.2001

Present : Hon'ble Mr. Justice G.L.Gupta, Vice-Chairman
Hon'ble Mr. B.P.Singh, Administrative Member

GOR A CHAND GHARAMI

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Ms. S. Banerjee, counsel

O R D E R

None appears for the applicant. Ms. S. Banerjee, 10% counsel appears for the respondents.

2. Ms. Banerjee states that the respondents have complied with the order of the Tribunal passed in OA 193 of 96 dated 18.11.98. In support of that a supplementary affidavit of Ratan Raj Bhandari has been filed.

3. Having gone through the contents of the affidavit, we find that there remains no case of contempt. The CPC stands dismissed.

2nd June

MEMBER (A)

in

Shishir
VICE-CHAIRMAN